



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

31/07/2019

T.A./260/9/2017

B S SENAPATI

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O
MINES

ITEM NO: 59

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.S.K.Jethy

Notes of The Registry	Order of The Tribunal
	None for the applicant. Learned counsel for the respondents is present.
	The OA is dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.
	Copy of the order be handed over to learned counsels for both the parties.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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